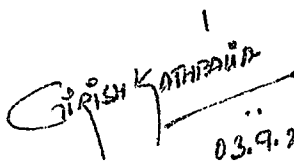


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.32289-399/F.1(3)/Gaz/2022 Dated 03.09.2022, **Sh. Mukesh Kumar Gupta, Addl. District Judge (Central)** is hereby authorized as Officer In-charge, Judicial Branch (Central) Tis Hazari Courts, Delhi in place of Ms. Kaveri Baweja, District Judge (Commercial Court) (Central) Tis Hazari Courts, Delhi, with immediate effect.

However, the correspondence with the High Court of Delhi will be done only through the undersigned.


03.9.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

No. 32289-399 /F.1(3)/Gaz/2022 Dated 03 SEP 2022

Sub:-Authorization of Officer In-charge.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complex, Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. Sh. Sunil Kumar Sharma, Link Officer In-charge (Judicial Branch Central)/ Addl. Sessions Judge (West) Tis Hazari Courts, Delhi.
5. The AO(J)/Branch In-charge, Judicial Branch, General Branch, Admin. Branch (I,II&III) (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee, Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

